

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 110/TT/2013

Date: 17.6.2013

To,  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (a) 400/220 KV 500MVA ICT-II alongwith associated 400/220 KV bays at Jind S/s and 01 no of 220 KV Line bays (b) 1 no of 400 KV, 125 MVAR Bus Reactor at Jind S/s alongwith associated bays under Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.7.2013:-

- (i) Status of commissioning of the assets. Auditor/ Management certificate and Tariff Forms (Form-1, Form-6, Form-13 and Form-13B) for concerned assets as per the changed date of commercial operation, if there is any change in the date of commercial operation of the assets;
- (ii) IDC and IEDC for the delayed period for both the assets;
- (iii) Supporting documents for proof of proposed loan, i.e. "Proposed Loan 12-13" @8.85%;
- (iv) As per the scope of the project, the Jind Sub-station shall have new 315 MVA capacity, whereas petition's subject and forms mention that 500 MVA ICT is to be commissioned. The difference in capacity proposed and being actually commissioned may be explained.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)